

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

TUESDAY, MARCH 15, 2016

1. Questions.
2. Shri SALENG A. SANGMA, MLA to call the attention of the Chief Minister in-charge Home(Jail) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in the “*The Shillong Times*” dated 23rd February, 2016 under the caption “10 warders likely to lose their jobs”.
3. Resolutions.
4. Motions.

*Shillong,
The 14th March, 2016.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*